

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9546/2010

ASHA JOHN DIVIANATHAN

Appellant(s)

VERSUS

VIKRAM MALHOTRA . & ORS.

Respondent(s)

Date : 10-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr. Navkesh Batra, Adv.
Mr. Sandeep Narain, Adv.
Ms. B.R. Dhanlaxmi, Adv.
M/S. S. Narain & Co., AOR
M/S. S. Narain & Co., AOR

For Respondent(s)

Mr. Shyam Divan, Sr. Adv. (NP)
Mr. Yatish Mohan, Adv.
Mr. Subhash Chandra Sagar, Adv.
Mr. E. C. Vidya Sagar, AORUPON hearing the counsel the Court made the following
O R D E R

List the matter tomorrow, i.e. 11.02.2021.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)